## China-trained Nagas sneaked into Tuensang District of Nagaland

Written Answers

## 2468. SHRI DHANDAPANI : SHRI KOLAI BIRUA : SHRI MAYAVAN : SHRI NARAYANAN : SHRI N R LASKAR :

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a batch of 60 China trained underground Nagas have sneaked into Tuenseng District of Nagaland through the Nagaland Burma border in June, 1970:
- (b) if so, whether the same group had attacked the Indian Army camp; and
- (c) whether it is also a fact that this is the same batch which led the first batch of Naga underground to Yanan province of China for it ining in Guerilla Welfare in 1967?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) All necessary steps have been taken to intensify the vigilance ggainst the entry of China trained Nagas into India, and it should not be possible for them to come through except in very small numbers.

(b) and (c). There have been no clashes with the China returned underground Nagas recently.

## Testing of Intercontinental missile by China

2469. SHRI HEM RAJ: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government's attention has been drawn to the rews-firm of the Stetesman dated the 30th July, 1970 that China proposes to test its first intercontinental missile before October of this year; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM): (a) Yes, Sir.

(b) Government are aware that China is engaged on the development of inter-continental ballistic missiles and that she is likely to test her first intercontinental missile in the near future.

## Charges against former Commanding Officer E. M. E. Kamptee

Written Answers

2470. SHRI GEORGE FERNANDES: Will the Minister of DEFENCE he pleased to refer to the reply given to Unstarred Question No. 7993 on the 29th April, 1970 and state the charges against the former Commanding Officer, E. M. E. Kamptee that were investigated into by the Court of Inquiry?

THE MINIS FR OF DEFENCE (SHRI JAGJIWAN RAM): The allegations against the former Commandant, EME Centre, Kamptee investigated by the Court of Inquiry related to:

- (i) vindictive attitude of the officer towards one of his subordinate officers;
- (ii) employment of unit personnel on private work;
- (iii) harassment/ill-treatment of subordinates/other ranks;
- (iv) acceptance of illegal gratification.

Imprisonment of a Resident of Adampur Doaba, Juliandur District in Lahore Jail in Pakistan

2471. SHRI GEORGE FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government have received information about Shri Sohan Lal alias Kiran Chand son of Shri Khushi Ram resident of Adampur Doaba, Jullundur District being in Lahore jail in Pakistan;
- (b) if so, what are the circumstances in which he has been imprisoned by Pakistan; and
- (c) the steps Government have taken to secure his release?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Sir.

(b) and (c). The matter has been taken up with the Government of Pakistan who have been requested to let us know the whereabouts, welfare, the reasons for detention and the date of release of Mr. Sohan Lal alias Kiran Chand and to supply us with a copy of the judgment.